

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3095**

**TO BE ANSWERED ON FRIDAY THE 09<sup>th</sup> AUGUST, 2024**

**Compulsory Voting in the Election**

3095. Shri Anil Yeshwant Desai:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the voting percentage during the recently concluded parliamentary elections;
- (b) the details of the States having the highest and the lowest voting turnouts;
- (c) whether the Government has any proposal/justification for making voting compulsory in the country, if so, the details thereof; and
- (d) whether any agency, NGOs or Government ever made any study to ascertain the high and low /pitiable voting by some sections of the society, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE  
IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

- (a): The Election Commission of India (ECI) has informed that overall 65.79% voter turnout recorded in General Elections 2024 at the polling stations.
- (b): The ECI has informed that Assam and Bihar State has highest and lowest voting turnout, respectively, for all phases of General Election, 2024.
- (c): No.
- (d): No.

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